

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 4th day of February, 2003.

QUORUM : HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.
HON. MAJ. GEN. K.K. SRIVASTAVA A.M.

O. A. No. 258 of 1996

D.P. Singh, aged about 56 years S/O Late Shri Man Pal Singh
R/O 133/215 - M Block, Kidwai Nagar, Kanpur.

..... Applicant.

Counsel for applicant : Sri R. Verma.

Versus

1. Union of India through Secretary, Ministry of Defence,
New Delhi.
2. The Controller of Quality and Assurance, Post Box No.229,
Kanpur..... Respondents.

Counsel for respondents : Km. S. Srivastava.

ORDER (ORAL)

BY HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

By this O.A., the applicant has prayed for giving
~~services rendered as civilian School master, in determining~~
benefit of seniority. The O.A. has been filed Under Section
19 of the A.T. Act, 1985, by which the applicant has challenged
the order dated 18.1.1996, passed by the Respondent No.2,
refusing to grant seniority as Senior Store Keeper from the
date of initial appointment as Civilian School Master on the
ground that the applicant was not party, ~~in proceeding~~.

2. This ~~similar~~ ^{Controversy} ~~view~~ has been subject matter of consider-
ation of this Tribunal in O.A. No.1202/94 Dhamnath Singh
Vs. Union of India & others decided on 2.5.2002. After the
consideration, the O.A. was dismissed following the order dated
7.9.2000 passed by this Tribunal in O.A. Nos. 836/99, 837/99,
838/99 and 866/99. ^{for the reasons stated above orders} The application has no merit and accordin-
gly dismissed. No order as to costs.

A.M.

V.C.

Asthana/